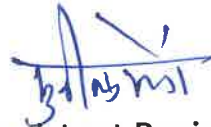


**NOTICE INVITING OBJECTIONS IF ANY FROM ASSESSEE/DEPARTMENT FOR
WEEDNG OUT OF OLD APPEAL RECORD.**

1. The Income Tax Appellate Tribunal, Pune Bench, Pune has proposed to weed out the old appeal records pertaining to **'A' Bench and 'B' Bench** of the Income Tax Appellate Tribunal, Pune Benches, Pune as per rules relating to appeals disposed of during the period from **January, 2014 to December, 2014**. These appeal files are kept on record at ITAT, Pune Benches, Pune.
2. Assessee's representative, concerned Pr. CIT and Department Representative are hereby requested to intimate whether any appeal against the order of the Tribunal are pending before the Hon`ble High Court or Hon`ble Supreme Court for disposal and if so, intimate the same to the undersigned on or before dated. 09.04.2026 for exempting the said appeal records from the weeding process.
3. If no objection is received on or before dtd. 09.4.2026, it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with weeding process.



**Assistant Registrar
ITAT, Pune Benches, Pune**

Copy to

1. The Principal Chief Commissioner of Income Tax, Aaykar Bhawan, Pune.
2. The Principal CIT – I/III, Pune
3. CIT (Central), Pune
4. The President, ITAT Bar Association, Pune
5. Notice Board, ITAT, Pune
6. ITAT Office Website